

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).2992/2008

(From the judgement and order dated 16/01/2008 in MBA No. 345/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHEEKU AGARWAL Petitioner(s)

VERSUS

STATE OF U.P.& ANR. Respondent(s)

Date: 31/03/2009 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Varun Goswami, Adv.(Mentioned by)  
Mr. R.C. Kaushik,Adv.

For Respondent(s)  
Ms.Shweta Garg,Adv.

UPON being mentioned the Court made the following  
ORDER

List after two weeks.

( Satish K.Yadav )  
Court Master

( Phoolan Wati Arora )  
Court Master